

IN THE HIGH COURT OF JUDICATURE AT PATNA
FIRST APPEAL No.13 of 2009

MADHURI KUMARI and ORS.

... .. Appellant/s

Versus

MUKTI NARAIN SINGH and ORS

... .. Respondent/s

Appearance :

For the Appellant/s : Mr. Shankar Kumar, Advocate

For the Respondent/s : Mr. Kripa Nand Jha, Advocate

**CORAM: HONOURABLE MR. JUSTICE RAMESH CHAND
MALVIYA**

ORAL ORDER

43 20-01-2026

Heard in part.

2. List this case on 29.01.2026 for further hearing.

(Ramesh Chand Malviya, J)

Harshita/-

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